

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 118

IA No. 124/JPR/2021

IA No. 146/JPR/2021

IA No. 335/JPR/2021

IA No. 403/JPR/2022

IA No. 35/JPR/2023

IA No. 129/JPR/2023

IA No. 208/JPR/2023

IA No. 299/JPR/2023

IA No. 645/JPR/2023

IA No. 653/JPR/2023

IA No. 121/JPR/2024

IA No. 128/JPR/2024

IA No. 129/JPR/2024

IA No. 130/JPR/2024

IA No. 131/JPR/2024

IA No. 194/JPR/2024

CP No. (IB)- 20/7/JPR/2020  
Under Section 7 of IBC, 2016

**In the matter of:**

M/s Roshan Colonisers Pvt. Ltd.

.... Financial Creditor/Applicant

**Versus**

M/s Grateful Buildinfra Pvt. Ltd. & Anr. ...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER

HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

**Present Through Video Conferencing:**

For the RP : Karan Gandhi, Adv.  
Avi Arun, Adv.

For the Respondent : N. S. Bhati, Adv.  
Abhishek B. Sharma, Adv.  
Dheeraj Gupta, Adv.

**ORDER**

**IA No. 124/JPR/2021, IA No. 146/JPR/2021**

Heard Mr. Karan Gandhi, Adv. appearing on behalf of the Applicant. It was stated by learned counsel for Lalu Ram that Lalu Ram passed away during

the pendency of this application. Mr. Abhishek Sharma, Adv. appearing on behalf of Mr. Rahul Kamwar, Adv. submits that list of the LRs of the late Lalu Ram with death certificate has been furnished to the concerned Advocates. Learned counsel for the Applicant is directed to take necessary steps for taking the LRs of late Lalu Ram on record within 15 days. List these IAs on 07.06.2024.

An affidavit vide Diary No. 1217/2024 dated 13.05.2024 has been filed on behalf of Mr. Abhisar Bhanu, Adv. appearing on behalf of Mr. BIR Singh in IA No. 299/JPR/2023. Copy of the same be furnished to the opposite counsel. Mr. Jai Prakash Rawat, RP shall remain present physically on the next date of hearing. List the matter along with all the pending IAs on 07.06.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 14, 2024